

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO.4810  
TO BE ANSWERED ON 20<sup>TH</sup> MARCH, 2026**

**E-CIGARETTES**

**4810. DR. THIRUMAAVALAVAN THOLKAPPIYAN:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government is aware of the use of new-age gateway devices like e-cigarettes, vaping pens, Electronic Nicotine Delivery Systems (ENDS), heat-not-burn devices and other heated tobacco products being used in the society;
- (b) if so, the details thereof;
- (c) whether the Government has observed any health threat posed by the use of the above devices to the users and to the society at large; and
- (d) if so, the details thereof?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI PRATAPRAO JADHAV)**

(a) & (b): The Prohibition of Electronic Cigarettes (production, manufacture, import, export, transport, sale, distribution, storage and advertisement) Act (PECA)', 2019 has been enacted by the Government of India on 5<sup>th</sup> December, 2019 to prohibit electronic-cigarettes and like devices in the Country. The enforcement of the Act lies with the respective States and Union Territories.

(c) & (d): According to Indian Council of Medical Research's White Paper on Electronic Nicotine Delivery System (ENDS), electronic cigarettes pose severe health threats to users, putting them at risk of nicotine addiction and exposure to toxic chemicals, metals, carcinogens etc. The risks of the use of such devices include cancers, heart, lung and brain diseases.

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